

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA /Ind -3612/252/HDB/2017
NAME OF THE COMPANY	
NAME OF THE COMPANY	VAV Management Services Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE PETITIONER(S)	VAV Management Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	
	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
GSLN GUMA	bc7	9849989328	gng 3/1/247

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			14

<u>ORDER</u>

Heard, Shri GSLN Gupta, Ld. PCS for Petitioner.

The Ld. Counsel for Petitioner submits that objections are already complied with but nothing is available on records, regular number is yet to be allotted.

Case is posted to 23-11-2017.

Member (T)

Member (J)